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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ TEST.CAS. 68/2012

GURDEEP SINGH

..... Petitioner

Through Mr. Arun Kr. Panwar, Advocate

versus

STATE

..... Respondent

Through None

**CORAM:**

**SH. RAJESH KUMAR SINGH (DHJS), JOINT REGISTRAR**

**ORDER**

% **24.08.2016**

**IA No. 10293/2016 (under Order XVI Rule 1 CPC)**

IA is allowed. Summon be issued to the witness mentioned at Sl. No.1 in paragraph 3 of the IA on filing of PF/diet money by the petitioner. The witness be directed to appear before learned local commissioner with the summoned record on 06.09.2016 at 11:00 am at Conference Room, Executive Centre, Delhi High Court. Steps be taken by the petitioner within a week.

**RAJESH KUMAR SINGH (DHJS)  
JOINT REGISTRAR**

**AUGUST 24, 2016**

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